

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.421**  
**CP(CAA)/120/ND/2022**

**IN THE MATTER OF:**

ALP Polymer Park Pvt. Ltd.	...	Applicant
AND		
Anbros Managment Services Pvt. Ltd.	...	Respondent

**Order under Section 230-232.**

**Order delivered on 19.01.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Kartikeya Goel, Adv.
For the RD	: Ms. Shankari Mishra, Adv. & Ms. Swechcha Mishra, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 23.02.2023.

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court IV**